

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**EA NO. 23/2024
IN
ORIGINAL APPLICATION NO. 295/2016**

IN THE MATTER OF:

Amresh Singh

.... Applicant

Versus

Union of India & Ors.

.... Respondents

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NDOH- 09.04.2026

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RESPONDENT NO.2

THROUGH



Madhu Sweta
Singhania & Partners LLP
Solicitors & Advocates
P-24, Green Park Extn.
New Delhi – 110016
Mob. 9871650888

Place: New Delhi
Date: 07.04.2026

Email: madhu@singhania.in

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

EA NO.23/2024

IN

ORIGINAL APPLICATION NO.295 OF 2016

IN THE MATTER OF:

Amresh Singh

...Applicant

Versus

Union of India & Ors.

...Respondents

**AFFIDAVIT ON BEHALF OF RESPONDENT NO.2/ NHAI IN
COMPLIANCE WITH THE ORDER DATED 04.02.2026**

I, Shubham Yadav, S/o Satyaprakash Singh aged about 31 years, working as Project Director at PIU-Ramban, National Highways Authority of India, having office at Maitra, near Bali Printing Press on the District Complex Road, Ramban, Jammu & Kashmir (Pin-182144) do hereby on solemn affirmation state and submit as under:

1. That the present Affidavit is being filed on behalf of the Answering Respondent/NHAI in compliance with the Order dated 04.02.2026 passed by this Hon'ble Tribunal in the present application.
2. That on 29.10.2021, this Hon'ble Tribunal (**Pg.12-24/ Execution Application**) disposed of the Execution Application No.32/2016 in OA No.295/2016 filed by the Applicant and directed the Answering Respondent to set apart an amount of Rs.129 crores, which is tentative cost for implementing environment management plan and cost of restoration of damage to the environment.



3. That on 23.09.2025, the matter was listed before this Hon'ble Tribunal, when the Answering Respondent submitted the compliance in terms of the Order. After hearing the submissions, the Hon'ble Tribunal observed as under:

"4. In terms of the above direction, NHAI was required to set apart the amount of Rs.129 crores which was tentative cost for implementing environment management plan and cost of restoration of damage to the environment. Break up of Rs.129 crores is contained in paragraph no. 8 of the said order.

5. Compliance report dated 30.01.2025 has been filed by NHAI. In paragraph no. 2.6 (a), stand of NHAI as mentioned in the reply to the RTI is stated that an amount of Rs.129 crores has been kept aside for mitigation plan but from the perusal of the affidavit nothing has been pointed out to us till now to show that a sum of Rs.129 crores has been set-apart by NHAI in terms of the direction of the Tribunal."

4. Considering the aforesaid observation, the Answering Respondent is filing the present Affidavit and submits as under:

4.1. That on 02.12.2025, the Respondent No.5/ Gammon Engineers Contractors Pvt Ltd conveyed the Answering Respondent that an amount of Rs.33.28 Crores has been spent for the protection of dumping yards in Nasri-Ramban Section of NH-44. True copy of the letter dated 02.12.2025 is annexed herewith and marked as **Annexure R-2/8**.

4.2. The Respondent No.5 also submitted a Bank Guarantee amounting to Rs.64.5 Cr as Performance Security for executing the present project which is under possession of the Answering Respondent as a security. True copy of Bank Guarantee is annexed herewith and marked as **Annexure R-2/9**.

4.3. That the Respondent No.6/ HCC Ltd. vide e-mail dated 22.10.2024 (Pg 357) informed the Answering Respondent that an amount of Rs.41.71



crores (Pg.385) has been spent for the protection of dumping sites in Ramban-Banihal section of NH-44.

- 4.4. It may be noted that the Answering Respondent has also got the execution of the work for removal of muck from valley side, installation of gabion wall, installation of jute/coir matting along with hydroseeding etc. through a third party at the risk and cost of the Contractors amounting to Rs. 10.53 Crores through separate tender at some critical dumping sites. True copy of the abstract of the Measurement Book is annexed herewith and marked as **Annexure R-2/10**.
- 4.5. That since the Respondent No.6 did not adhere to the provisions of CA as well as the Environmental Norms, the Answering Respondent terminated the contract on 23.09.2021 and the Bank Guarantee amounting to Rs.53.50 is retained by the Answering Respondent. True copy of the Demand Draft submitted by the Respondent No.6 is annexed herewith and marked as **Annexure R-2/11**.
5. Hence, the Answering Respondent has spent an amount of Rs. 85.52 Crores (*apart from the Counter Claims raised by the Answering Respondent*) towards implementation of Environment Management Plan (EMP) and cost of restoration of damage to the environment. Apart from Rs.85.52 Crores, the Answering Respondent is also in possession of the Bank Guarantees submitted by the Respondent Nos.5 & 6. Thus, for ease of reference the total amount is tabulated below-

S. No.	Particulars	Amount (in Cr.)
1.	Amount incurred by the Respondent No.5/ GECPL	33.28
2.	Amount incurred by the Respondent No.6/ HCC Ltd.	41.71
3.	Amount incurred by the third party Contractor.	10.53



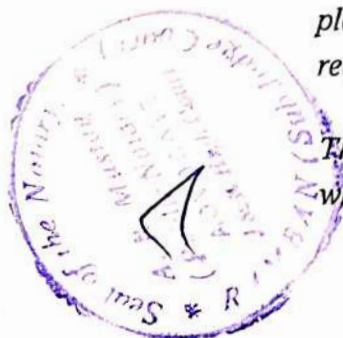
4.	Bank Guarantee submitted by the Respondent No.5/ GECPL	64.25
5.	Bank Guarantee submitted by the Respondent No.6/ HCC Ltd.	53.50
Total		203.27

6. It is further submitted as per the Jammu & Kashmir Pollution Control Board (“JKPCC”) report dated 10.01.2025, (Pg.273-356) 19 number of sites were restored, 08 number of sites were partially restored and 3 sites were yet to be restored in the Nashri to Ramban Section. Further, 22 number of sites were restored, 14 number of sites were partially restored, and 5 sites were yet to be restored in the Ramban to Banihal Section. Thus, out of 71 number of sites, 63 sites were restored by December 2024.
7. On 07.01.2026, the Answering Respondent requested the JKPCC to conduct a site inspection to verify the factual position. Accordingly, on 03.02.2026 and 04.02.2026, the JKPCC visited the site.
8. On 20.03.2026, the JKPCC submitted its report wherein it has been observed as under:

“1. Nashri to Banihal Section:

- Major Construction work between Udhampur to Chennai and Nashri to Ramban has been completed other than the routine maintenance /restoration works and the stretch between Ramban to Banihal is still underway due to the re-alignment of NH-44, which involves the building of flyovers and tunnels.
- Restoration efforts at closed dumping sites are noted, including covering slopes with jute geo-textile mats to promote the growth of grass and shrubs.
- Excavation continues within tunnels due to road re-alignment, and dumping is taking place at few old dumping sites, and new identified site between Ramban to Banihal requiring further restoration as the dumping of muck progresses.

The observations of the committee with regard to the restoration of dumping sites which are already closed and few operational is submitted in tabular form as



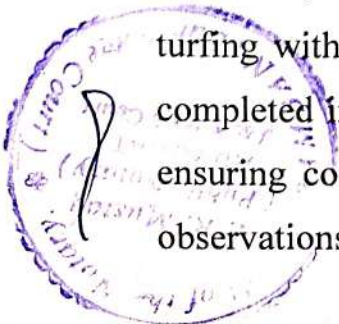
Annexure -1. The photographs of muck dumping sites closed and operational are enclosed separately as Annexure-II & III.

Recommendations of the Committee:

- I. *The NHAI needs to restore the damaged/washed away protection works and cross drainage works done earlier during recent floods for all closed sites.*
- II. *The NHAI needs to submit detailed plan for restoration of all operational old and new dumping sites for realignment by way of construction of tunnels and viaducts etc.*
- III. *The NHAI should not dump any land slide material or tunnel excavation material on the closed sites.*
- IV. *The NHAI needs to plant trees of soil binding species sustainable to the local conditions in consultation with Forest Department at all closed sites and submit detail proposal of same."*

True copy of the report submitted by the JKPCC dated 20.03.2026 is annexed herewith and marked as **Annexure R-2/12.**

9. It is submitted that due to unprecedented rains which resulted in flash floods/landslides in April 2025 & August 2025, certain portions of already stabilized sites were severely damaged which require addition protection work. Thus, as per the recommendation by the JKPCC, the Answering Respondent has to restore the damaged/washed away protection works and cross drainage works on the 13 affected sites.
10. That in compliance with the JKPCC's report dated 20.03.2026, the Answering Respondent has undertaken comprehensive assessment of the said 13 locations and has prepared an estimate of another Rs.15 Cr. approx. for necessary repair/restoration and protection works, including gabion structures, slope stabilization, channelization of nallahs, and coir mat turfing with vegetation, as required. The said works are proposed to be completed in a time-bound manner within a period of 6 months, thereby ensuring compliance with environmental safeguards and addressing the observations made in the inspection report.



[Handwritten Signature]

परियोजना निदेशक
DEPONENT
Project Director

भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, परियोजना इन्चार्ज रामबन
National Highway Authority of India, PIU, Ramban

VERIFICATION:

Verified at Ramban on this 7th day of April 2026 that the contents of the above affidavit are true and correct to the best of my knowledge. No part of it is wrong and nothing material has concealed there from.

[Handwritten Signature]

परियोजना निदेशक
DEPONENT
Project Director

भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, परियोजना इन्चार्ज रामबन
National Highway Authority of India, PIU, Ramban



अभिमतः Affirmed Hence Attested

[Handwritten Signature]
BAMBAJI & SONS

31/4/20

[Handwritten notes and signatures]
H/W, h...
Abdul J...
R/o Neer...
Deh. P...
[Handwritten Signature]



Ref: GECPL/I402/URRP/PL/NHAI/5154
Date: 02.12.2025

The Project Director,
National Highway Authority of India
Project Implementation Unit, Ramban
Near Bali Printing Press,
Maitra Ramban - 182144
Jammu & Kashmir

Sub: Four Laning of Udhampur Ramban Section of NH 1A (now NH-44), from KM 67+000 to 89+000 and KM 130+000 to KM 151+000 on EPC mode in the state of Jammu and Kashmir - In the matter of Amresh Singh vs. Union of India & Ors. E.A.No. 23/2024 - National Green Tribunal, New Delhi

Ref: Your letter no. NHAI/PIU-Ramban/2025-26/11001/11003 dated 18.11.2025

Sir

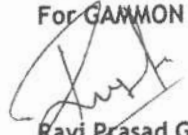
With reference to the above-cited letter, the required details are furnished below:

GECPL, through its affidavit dated 09.10.2024, before the Hon'ble National Green Tribunal in E.A. 23 of 2024, stated that it had incurred ₹27.04 crore towards the stabilization of dumping sites in the Nashri-Ramban section. The said expenditure has been duly acknowledged, and taken on record, by NHAI in its Affidavit dated 30.01.2025 in the said proceeding. In addition, GECPL has incurred a further expenditure of ₹6.24 crore, taking the aggregate to ₹33.28 crore.

It is further pointed out that NHAI has undertaken additional stabilization works at the risk and cost of GECPL. Upon adding the expenditure incurred by NHAI on this account, the total outlay exceeds ₹41 crore. Accordingly, GECPL has incurred an excess expenditure of more than ₹41 crore.

Submitted for kind necessary action into the matter.

Yours faithfully,
For GAMMON ENGINEERS AND CONTRACTORS PVT. LTD.


Ravi Prasad Gupta
Authorized Signatory

Copy to: The Regional Officer, NHAI - Jammu

GAMMON ENGINEERS AND CONTRACTORS PVT.LIMITED
An ISO 9001 Company

GAMMON HOUSE, VEER SAVARKAR MARG, P.O. BOX NO. 9129, PRABHADEVI, MUMBAI-400 025. INDIA.
Telephone: 91 - 22 - 5661 4000 • 2430 6761 • Fax : 91 - 22 - 2430 0221 • 2430 0529





Ref: GECPL/I402/URRP/PL/NHAI/5192

Date: 06.04.2026

The Project Director,
National Highway Authority of India
Project Implementation Unit, Ramban
Near Bali Printing Press,
Maitra Ramban – 182144
Jammu & Kashmir

Sub: Four Laning of Udhampur to Ramban Section of NH-1A (now NH-44) from KM 67.00 to KM 89.00 and KM 130.00 to KM 151.00 on EPC mode in the State of J&K under NHDP Phase-II- **Submission of Extended PBG**
Sir

Enclosed please find the original extension of Bank Guarantee towards Performance Security issued by Punjab National Bank in favor of M/s. Gammon Engineers and Contractors Pvt. Ltd.

BG No.	BG Type	Dated	Amount	Validity of PBG	Claim Period upto
0564ILG006015	Performance Security	13.10.2015	64,25,00,000	12.04.2026	12.04.2027

Thanking you and assuring you of our best services at all times.

Yours faithfully,
For GAMMON ENGINEERS AND CONTRACTORS PVT. LTD.

Ravi Prasad Gupta
Authorized Signatory

Copy to: The Regional Officer, NHAI- Jammu
The Authority's Engineer

GAMMON ENGINEERS AND CONTRACTORS PVT.LIMITED
An ISO 9001 Company

GAMMON HOUSE, VEER SAVARKAR MARG, P.O. BOX NO. 9129, PRABHADEVI, MUMBAI-400 025. INDIA.
Telephone: 91 – 22 – 5661 4000 • 2430 6761 • Fax : 91 – 22 – 2430 0221 • 2430 0529



GAMMON ENGINEERS AND CONTRACTORS PRIVATE LIMITED
Head Office – Mumbai

Ref No. : WSS/S/SSS/9402/2026/11	From : Mr. Sham Sunder Sharma Sr. GM - Contracts
Date : 16/01/2026	To: Mr. Alok Kumar (M - 9070897002) / Mr. Ravi Prasad Gupta (M - 8974555963) @ 9402 (Udhampur) Site

Project Name: FOUR LANING OF UDHAMPUR - RAMBAN SECTION OF NH-1A (now NH-44) FROM km 67.000 to km 89.000 AND km 130.000 to km151.000 ON EPC MODE IN THE STATE OF JAMMU & KASHMIR UNDER NHDP PHASE -II (LOA NO. NHA/N-1/11019/15/2010/UR/72161 dated 23.09.2015

Job No. : 9402

Subject: Forwarding extended Bank Guarantee towards Performance Security.

Dear Sir,

We are enclosing herewith the Extended Bank Guarantee towards Performance Security for the above subject project.

The details of the Bank Guarantee are as under:

BG No.	BG Type	Current Amount of BG (In Rs.)	Extended validity of BG	Extended Claim period upto	Issued By
0564ILG006015 Dt: 13/10/2015	Performance Security	64,25,00,000/-	12/04/2026	12/04/2027	Punjab National Bank

Please arrange to submit the same to the Client and send us the copy of the receipt.

With Regards,



Sham Sunder Sharma
Sr. General Manager – Contracts

Encl: Forwarding Bank Guarantee towards Performance Security.

गारंटी पत्र के लिए मानक आवरण पत्र
STANDARD COVERING LETTER FOR LETTER OF GUARANTEE



पंजाब नैशनल बैंक
punjabnational bank

शाखा : Work Naka
Branch :
टेलीफोन नंबर : 05840
Telephone No. : 9711828219
ईमेल पता : 600584@Pnb.bank.in
Email Address :
मुद्रित क्रमांक :
Printed Serial No. : TYX 418342

To, The Chairman
National Highways Authority of India
G-5A6, Sector-10, Dwarka
New Delhi-110075

माननीय महोदय,
Dear Sir,

कृपया हमारा संलग्नक गारंटी पत्र संख्या दिनांक को
रुपये (₹) के लिए दिनांक तक
वैध प्राप्त करें, जो के अनुरोध
पर इस कार्यालय द्वारा (1) श्री/सुश्री पदनाम और
(2) श्री/सुश्री पदनाम
के संयुक्त हस्ताक्षर से जारी की गई।

Please find enclosed our letter of guarantee no. 0584116006015 dated 13/10/2015
for an amount of ₹64,25,00,000/- Rupees Sixty Four Core Twenty Five Lacs Only
valid till 12/04/2026 and issued at the request of Gamman Engineers & Contractors Pvt. Ltd. by this
office under the joint signatures of (1) Sh./Ms. Kundan Kumar Thakur
Designation Chief Manager (2) Sh./Ms. Prateek Srivastava
Designation Manager

उक्त गारंटी पत्र का संदेश आपके बैंक को एस एफ एम एस गेटवे के माध्यम से प्रेषित कर दिया गया है। यह परामर्श है कि आप अपने हित में, अपने बैंक
/शाखा से गारंटी के उपरोक्त पत्र की वास्तविकता को सत्यापित कर सकते हैं। साथ ही, गारंटी फॉर्म की वास्तविकता हमारे नियंत्रण कार्यालय से
सत्यापित की जा सकती है, जो
(पता, ईमेल आईडी, नियंत्रण कार्यालय का संपर्क नंबर) है, जिसे इस पत्र की एक प्रति पृष्ठांकित की जा रही है।

The message of the said letter of guarantee has been transmitted through SFMS gateway to your bank. It is advised that in
your own interest, you may verify the genuineness of above letter of guarantee from your Bank/Branch. Also, the
genuineness of guarantee form be verified from our Controlling Office, which is Circle Office Mumbai City
VBI Building, Six P.M. Road, Fort, Mumbai-40001. (Address, Email ID, Contact No. of the Controlling
Office), to whom a copy of this letter is being endorsed.

आपका भवदीय, Yours faithfully



हस्ताक्षर Signature
नाम Name Kundan Kumar Thakur
पदनाम Designation Chief Manager

दिनांक Date : 13/10/2015

प्रतिलिपि: मंडल प्रमुख (पता) हमारे
कार्यालय द्वारा उपर्युक्त गारंटी की प्रति सूचना तथा रिकॉर्ड हेतु प्रस्तुत

CC : The Circle Head Mumbai City VBI Building, Six P.M. Road, Fort, Mumbai-40001 (address)
along with a copy of the above said guarantee issued by us for information and record.



हस्ताक्षर Signature



महाराष्ट्र MAHARASHTRA

2025

EB 491046

To,
The Chairman,
National Highways Authority of India,
G-5&6, Sector-10, Dwarka,
New Delhi-110075.

Our Bank Guarantee No. **0564ILG006015** dt.13.10.2015 for Rs. **64,25,00,000/-** (Sixty Four Crores) in favour of M/s. Gammon Engineers and Contractors Private Limited, Mumbai - 25, towards performance security bank guarantee for the construction of the Udhampur to Ramban section of National Highway No. 1A (Now NH-44) on Engineering, Procurement and Construction.

At the request of M/s. Gammon Engineers and Contractors Private Limited, Mumbai - 400025, we hereby extend the validity period of the above bank guarantee from **13.01.2026 to 12.04.2026**.

Notwithstanding anything contained hereinabove:

1. Our liability under this Guarantee shall not exceed **Rs.64,25,00,000/- (Sixty Four Crore Twenty Five Lakhs Only)**;
2. The Bank Guarantee shall be valid up to **12.04.2026** (being the date of expiry of the Guarantee)(validity period)
3. Further a claim period of **12 months i.e 12.04.2027** after validity period (claim period) is available to you to make a demand under the Bank Guarantee in respect of a cause of action which has arisen during the validity period only.
4. We are liable to pay up to the guarantee amount if and only if we receive from you a written claim or demand within the validity period of the guarantee as above or within claim period, if any."

In all other respects the terms and conditions of the original guarantee bond remain unchanged.

प्रधान मुद्रांक कार्यालय, मुंबई
प.मु.वि.क्र. ८.०००००९

26 AUG 2025

सहायक अधिष्ठाता

श्रीमती एस. एस. चव्हाण



OUR GUARANTEE No. **0564ILG006015**
DATE **13/10/2015** Rs. **64,25,00,000/-**
VALID UPTO **12/04/2026**
CLAIM UPTO **12/04/2027**

कृते पंजाब नेशनल बैंक
For Punjab National Bank

प्रबंधक
Manager

मुख्य प्रबंधक
Chief Manager

वरली, मुंबई/Mumbai - 18.

40

Annexure-1

Project : Lifting of extra muck dumped between Udhampur to Banihal (NH-44) along the bed of Chenab and its tributaries and dispose the same in designated dumping sites and slope protection through crates and hydro seeding/coir-based turfing etc.

Authority : NATIONAL HIGHWAYS AUTHORITY OF INDIA

Authority Engineer : TPF GETINSA - EUROSTUDIOUS, S.L. in association with Segmental Consulting & Infrastructure Advisory (P) Ltd.

EPC Contractor : Tarmac Road and Roof Builders

Appointed Date : 29 Dec, 2021

Contract Value : Rs. 202247864.00

Stage Payment Statement - 05 (Final Bill)

ABSTRACT OF PAYMENT

S.No.	Description	Amount Upto Date (INR)	Amount Upto Last Payment (INR)	Amount for This Payment (INR)
1	Workdone			
1a	Amount of Works executed in accordance with Clause 39.2	8,68,24,878	8,12,71,820	55,53,058
	Amount hold	(10,00,000)	(10,00,000)	
	Amount released	10,00,000	-	10,00,000
	Sub Total:	8,68,24,878	8,02,71,820	65,53,058
2	Sub Total (1) :	8,68,24,878	8,02,71,820	65,53,058
3	Deductions			
4	Retention Money @ 6% on (2)	-	-	
5	Income Tax @ 2% on (2)	17,36,498	16,05,436	1,31,061.16
6	TDS under GST@ 2% on (2)	17,36,498	16,05,436	1,31,061.16
7	Worker Welfare Cess@ 1% on (2)	8,68,249	8,02,718	65,530.58
	Sub Total :	43,41,244	40,13,591	3,27,653
8	Net Payment	8,24,83,635	7,62,58,229	62,25,405

Tarmac Road & Roof Builders

Contractor's Representative
Tarmac Road and Roof Builders

Authority Engineer
(GETINSA - PAYMA, S.L AND SCIA)

Authority PD
(NHAI)

Lifting of extra muck dumped between Udhampur to Banihal (NH-44) along the bed of Chenab and its tributaries and dispose the same in designated dumping sites and slope protection through crates and hydro seeding/coir-based turfing etc.

Payment Abstract				
Name of the Project:		Lifting of extra muck dumped between Udhampur to Banihal (NH-44) along the bed of Chenab and its tributaries and dispose the same in designated dumping sites and slope protection through crates and hydro seeding/coir-based turfing etc.		
Name of Authority:		National Highway Authority of India (NHAI)		
Authority's Engineer:		TPF Getinsa Euroestudios in association with Rodic Consultants Pvt. Ltd.		
EPC Contractor:		Contractor- Tarmac Road and Roof Builders		
Contract Price:		Rs. 20,22,47,864		
Name of Work :		Udhampur- Banihal Muck Dumping works (Section of Ramban-Banihal)		
Period:		21.03.2022 to 20.05.2022	Date of IPC :	27.03.2023
BILL No:		Release Amount		
Sr.No.	Description	Cummulative Amount up to This IPC(Rs.)	Amount up to Previous IPC (Rs.)	Amount for This IPC (Rs.)
	Estimated Value of work executed	32,194,592	32,194,592	-
1	As per contract Maintenance of one year is included so, balance amount to be released only on monthly basis maintenance	(1,153,495)	(1,153,495)	
	Release With held amount of IPC-05			1,153,495
	Estimated workdone	32,194,592	31,041,097	1,153,495
2	Less @ (-42.39%)	(13,647,288)	(13,158,321)	(488,966)
3	Change of scope			
4(a)	2% withheld against non-submittal of Design & Drawing, third party test report like Coir Geotextile,wire crates and stone used in the said item, along with MTC	(182,494)	(182,494)	
(b)	Amount Release for item 4(a)			182,494
5	Net claimed Amount (1+2+3+4a+4b)	18,547,305	17,700,282	847,022
a	Provisional Payment as per Contract @ 100%	-	-	847,022
6	Total Gross Payment (5a+5b)	-	-	847,022
7	Recoveries :-			
a)	Mobilization Advance			
b)	Retention @ 6%	-	-	
c)	CGST Deduction @1.0% (6) SGST deduction @1.0%	370,946	354,006	16,940
d)	Income Tax @ 2% on (6)	370,946	354,006	16,940
e)	Labour Cess @ 1% on (6)	185,473	177,003	8,470
8	Total Deduction (7(a) to 7(e))	927,365	885,014	42,351
9	Net Payment (6-8)	17,619,940	16,815,268	804,671
10	Net Payable Amount	17,619,940	16,815,268	804,671
<p>1. It is certified that As Per Clause No. 19.5.1, Stage Payment worth (Eight Lakh Four Thousand Six Hundred and Seventy One Only) recommended to Net Payable Amount so determined as part payment under this IPC in accordance to the terms and conditions of the Contract Agreement.</p> <p>2. It is further certified that above work executed as per MoRT&H Specifications, as per IRC SP:73:2015 & as per Contract Agreement.</p> <p>3. Measurements and Quality Check test have been checked and verified according to the contract provision and found satisfactory.</p>				
Project Manager		Team Leader		Authority PD
Tarmac Road and Roof Builders		TPF Getinsa Euroestudios in association with Rodic Consultants Pvt. Ltd. with Rodic Consultants		(NHAI)

HCC

Ref: HCC/RBRP/2025-26/0022

Date: 03.06.2025

To
The General Manager (T) J&K/HP
 National Highway Authority of India
 (Ministry of Road Transport and Highways)
 G 5 & 6, Sector 10, Dwarka,
 New Delhi - 110075

MANOJ KR SHARMA

Al
 4/6/25

Attn: Mr. Asheesh Jain

Sub: Four Lining of Ramban to Banihal Section of NH-44, from km 151.000 to km 187.000 in the State of Jammu and Kashmir under NHDP Phase II through an Engineering, Procurement and Construction (EPC) Contract.

Reg: Submission of Demand Draft and Request for Return of Original Bank Guarantee.

Ref: 1. Contract Agreement dated: 13.10.2015
 2. Delhi High Court Order dated 30.05.2025

Dear Sir/Madam,

As per the Hon'ble Delhi High Court's order dated 30.05.2025 in the above referred matter (order copy attached), we are hereby submitting Demand Draft in favour of National Highway Authority of India, (Draft No. 501540, dated 03-06-2025) payable at New Delhi, of Rs 53.50 Crs drawn on ICICI Bank.

Demand Draft No	Demand Draft Date	Faour on	Amount
501540	03.06.2025	National Highway Authority of India	53,50,00,000/-

Kindly acknowledge receipt of the same and arrange to return our Original Performance Bank Guarantee of Rs 53.50 Cr (BG No. 0393BG00092016) issued by ICICI Bank at the earliest.

Thank you for your cooperation.

For Hindustan Construction Company Ltd

Santosh Rai

Operations Director & Chief Business Officer

Hindustan Construction Co Ltd

Hincon House,
 LBS Marg, Vikhroli (West),
 Mumbai - 400 083, India
 Tel : +91 22 2575 1000 Fax : +91 22 2577 7568
 CIN : L45200MH1926PLC001228

1

Page 1 of 2

www.hccindia.com

HCC**Copy to:**

1. Mr. Alok Deepankar – Member (Technical)
National Highway Authority of India
G 5 & 6, Sector 10, Dwarka,
New Delhi – 110075

2. **The Regional Officer**
National Highway Authority of India
House No. 315, Sec – 1
1st floor, Channi Himmat
Jammu, Jammu & Kashmir 180015

3. **The Project Director**
PIU Ramban
National Highway Authority of India
House No. 315, Sec – 1
1st floor, Channi Himmat
Jammu, Jammu & Kashmir 180015

Encl. –

1. Original Demand Draft of Rs 53.50 Cr
2. Delhi High Court Order dated 30.05.2025



ICICI Bank (C7) CONVAUGHT PLACE, NEW DELHI 501540
 DD No. NATIONAL HIGHWAYS AUTHORITY OF INDIA ***** D M Y Y Y
 FIFTY THREE CRORE FIFTY LAKH ONLY OR ORDER

ON DEMAND PAY
 RUPEES

₹ 53,50,00,000.00

Purchaser Name: HINDUSTAN CONS CO L-OPERA & ADM. VALUE RECEIVED
 HV/5/9 Not above 53,50,00,000.00

1956DCENPAY
 MUMBAI - CENTRAL AVENUE
 Issuing Branch

Authorized Signatory
 Authorized Signatory
 Please sign above

INR 501540 0002290001: 001956 16

REVERSE

BBF(M)/CTS-2010

HCC

Ref: HCC/RBRP/2025-26/0023

Date: 04.07.2025

To,
The Regional Officer
National Highway Authority of India
House No. 315, Sector -1
1st Floor, Channi Himmat
Jammu, Jammu & Kashmir - 180015

Kind Attention: Sh Radhe Shyam Yadav

Sub: Four Laning of Ramban to Banihal Section of NH-44, from km 151.000 to km 187.000 in the State of Jammu and Kashmir under NHDP Phase II through an Engineering, Procurement and Construction (EPC) Contract.

Reg: Request for release of Original Performance Bank Guarantee.

Ref: 1. Contract Agreement dated: 13.10.2015
2. Delhi High Court Order dated 30.05.2025
3. Our letter No HCC/RBRP/2025-26/0022 dated 03.06.2025

Dear Sir,

As per the Hon'ble Delhi High Court's Order dated 30.05.2025 in the above referred matter, we have already submitted the Demand Draft (DD No.: 501540 dated 03-06-2025) in favour of National Highway Authority of India payable at New Delhi of an amount of Rs 53.50 Crs drawn on ICICI bank in compliance with the said order vide letter cited in ref (3) above.

Accordingly, we request you to kindly release the Original Performance Bank Guarantee of ₹53.50 Crores (BG No. 0393BG00092016) issued by ICICI Bank and we hereby authorize Mr Alok Kumar Srivastava (Aadhar No.: 520184640635 and HCC Employee ID No : 006181) to collect the Original Performance Bank Guarantee.

We request you to kindly acknowledge the same and facilitate the release of the Original Performance Bank Guarantee at the earliest.

Thank you for your cooperation.

For Hindustan Construction Company Ltd


Santosh Rai

Operations Director & Chief Business Officer



Copy to: The General Manager (T) J&K/HP,
NHAI Headquarter, Sector -10, Dwarka, New Delhi

Hindustan Construction Co Ltd

Hincon House,
LBS Marg, Vikhroli (West),
Mumbai - 400 083, India
Tel : +91 22 2575 1000 Fax : +91 22 2577 7568
CIN : L45200MH1926PLC001228

**Jammu and Kashmir Pollution
Control Committee**

Chairman.spcb@jk.gov.in
membersecy-jkpcc@jk.gov.in

0191 - 2472881, 2476925



Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006

Silk Factory Road
Rajbagh, Srinagar, 190 008

The Project Director,
National Highway Authority of India,
Channi Himmat, Jammu

No: JKPCCC/NGT/OA 295/844-45

Date:-20-03-2026

Sub:-Hon'ble National Green Tribunal Order dated 24-07-2024 in EA No. 23/2024 in OA No. 295/2016 titled Amresh Singh V/s Union of India & Ors.

Sir,

With reference to the subject captioned above, please find enclosed herewith the fresh Inspection Report of National Highway stretch between Nashri to Banihal, conducted by the team of J&K Pollution Control Committee, for further compliance of the recommendations of the committee under an intimation to this office.

Encl:- As Above

Yours faithfully,

Neelu Sharma
20/03/2026.
(Neelu Sharma)
Principal Scientific Officer
J&K PCC.

Copy to the:

1. Regional Director, Pollution Control Committee, Jammu for information.

**Jammu and Kashmir Pollution
Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com
0191 - 2472881, 2476925

Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006
Silk Factory Road
Rajbagh, Srinagar, 190 008

The Member Secretary,
J&K Pollution Control Committee,
Jammu.

No: JKPCC/NH1-44/Reprot/2025/ 814

Dated: 11 -03-2026.

Sub: - Hon'ble National Green Tribunal order dated 24-07-2024 in EA No. 23/2024 in OA No. 295/2016 titled Amresh Singh V/s Union of India &Ors.-constitution of committee, thereof.

Ref.:- JKPCC order Nos. JKPCC/PS/MS/24/294-300 dated 1.8.2024 and order No. JKPCC/NGT/OA 295-2016/1347-49 dated 12.11.2024.

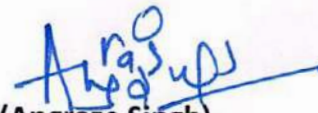
Sir,

Kindly find enclosed herewith, as per the subject cited above, the comprehensive inspection report of the National Highway stretch between **Nashri to Banihal (NH1-44) J&K**.

Hence, submitted for favour of kind information and further necessary action at your end, please.

Encl: - i. Recommendation of the Committee
ii. Annexure -I
iii, Annexure- II & III photographs.

Yours faithfully,


(Angraze Singh)
AEE, HQ, JKPCC

**Jammu and Kashmir Pollution
Control Committee**

chairman87jkspcb@gmail.com
membersecretaryjkspcb@gmail.com
0191 - 2472881. 2476925

Parivesh Bhavan, Forest Complex
Transport Nagar, Jammu, 180 006
Silk Factory Road
Rajbagh, Srinagar, 190 008

The Member Secretary,
J&K Pollution Control Committee,
Jammu.

No: JKPCC/NH1-44/Reprot/2025/

Dated: -03-2026.

Sub: - Hon'ble National Green Tribunal order dated 24-07-2024 in EA No. 23/2024 in OA No. 295/2016 titled Amresh Singh V/s Union of India &Ors.-constitution of committee, thereof.

Ref.:- JKPCC order Nos. JKPCC/PS/MS/24/294-300 dated 1.8.2024 and order No. JKPCC/NGT/OA 295-2016/1347-49 dated 12.11.2024.

Sir,

Kindly find enclosed herewith, as per the subject cited above, the comprehensive inspection report of the National Highway stretch between **Nashri to Banihal (NH1-44) J&K**.

Hence, submitted for favour of kind information and further necessary action at your end, please.

**Encl: - i. Recommendation of the Committee
ii. Annexure -I
iii, Annexure- II & III photographs.**

Yours faithfully,


(Angraze Singh)

AEE, HQ, JKPCC

Sub: - Hon'ble National Green Tribunal order dated 24-07-2024 in EA No. 23/2024 in OA No. 295/2016 titled Amresh Singh V/s Union of India &Ors. – Constitution of committee, thereof.

The Committee of Technical Officials constituted vide order No. JKPCC/PS/MS/24/294-300 dated 1.8.2024 and order No. JKPCC/NGT/OA 295-2016/1347-49 dated 12.11.2024, was directed to inspect the site along the National Highway from Nashri to Banihal. The inspection focused on two main terms of reference: -

- i) Status of implementation of Environment Management Plan by NHAI.*
- ii) Steps taken to restore the damages caused to the environment during the course of construction of NH1-44.*

The committee constituted vide order no JKPCC/PS/MS/24/294-300 dated 1.8.2024 comprising of Sh. Angrez Singh, AEE, J&KPCC Jammu, Sh. Sanjay Rathore, Divisional Officer PCC, Jammu-South and Sh. Anupam Kaul, Technical Officer, Regional Office PCC, Jammu visited the National highway on 29.08.2024 & 30.08.2024 and interim report was submitted. The National Highway was again inspected by the committee constituted order No. JKPCC/NGT/OA 295-2016/1347-49 dated 12.11.2024 comprising of above said officials under overall supervision of Sh. J.N.Sharma Environmental Engineer, J&K PCC, Jammu on 9.12.2024 and 10.12.2024 which has submitted the report vide No. JKPCC/EE/NGT-23/NH1A/2025/250-53 dated 8.01.2025.

Now, again in pursuance of the communication received from Project Director, PIU, Ramban vide No. NHAI/PIU- Ramban/2025-26/11001/1470 dated 07.01.2026 (copy enclosed) a committee comprising of Sh. Angreze Singh, AEE, J&KPCC, Jammu, Sanjay Rathore, Divisional Officer, J&K PCC, Jammu(South) and Chander Singh, Technical Officer to Regional Director, J&K PCC, Jammu has been constituted to conduct site inspection. Accordingly, the committee visited the National Highway stretch on subsequent dates of 3.02.2026 and 04.02.2026 to verify the factual position on ground as per the communication received from Project Director, PIU, Ramban. The current status of construction and restoration activities along the National Highway stretch between Nashri and Banihal, which is part of NH-44 is submitted as under:

1. Nashri to Banihal Section:

- Major Construction work between Udhampur to Chaneni and Nashri to Ramban has been completed other than the routine maintenance/restoration works and the stretch between Ramban to Banihal is still underway due to



the re-alignment of NH-44, which involves the building of flyovers and tunnels.

- Restoration efforts at closed dumping sites are noted, including covering slopes with jute geo-textile mats to promote the growth of grass and shrubs.
- Excavation continues within tunnels due to road re-alignment, and dumping is taking place at few old dumping sites, and new identified site between Ramban to Banihal requiring further restoration as the dumping of muck progresses.

The observations of the committee with regard to the restoration of dumping sites which are already closed and few operational is submitted in tabular form as **Annexure -1**. The photographs of muck dumping sites closed and operational are enclosed separately as **Annexure-II & III**.

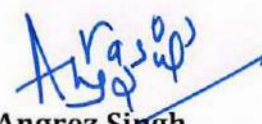
Recommendations of the Committee:

- I. The NHAI needs to restore the damaged/washed away protection works and cross drainage works done earlier during recent floods for all closed sites.
- II. The NHAI needs to submit detailed plan for restoration of all operational old and new dumping sites for realignment by way of construction of tunnels and viaducts etc.
- III. The NHAI should not dump any land slide material or tunnel excavation material on the closed sites.
- IV. The NHAI needs to plant trees of soil binding species sustainable to the local conditions in consultation with Forest Department at all closed sites and submit detail proposal of same.

Hence submitted please.


Chander Kotwal
TO to RD(J)


Sanjay Rathore
DO Jammu (south)


Anrez Singh
AEE, HQ

S. no.	NGT Site No.	Name of Site / Village	Site GPS Coordinates submitted to NGT	Landfill- Designated / Non- Designated (Forest / Rev. Pvt.)	Area (in Hectares)	Status (Closed / Operational)	Restoration Work	Restoration status with Photographs as on page. no.
Nashri - Ramban section								
1	1	Nashri (130+690 - 130+800)	3308'13"N 75017'59"E	Forest Land Designated	1	Closed	Slope has been stabilized by providing Gabion & Coir Matting.	1
2	2	Nashri (Near Lucky Dhaba) (131+280 - 131+350)	3308'29"N 75018'13"E	Pvt. Land designated	0.61	Closed	Gabion walls have been provided and natural Vegetation has grown along slopes.	2
3	3	Sarga Temple (132+400 - 132+500)	3309'03"N 75018'22"E	Forest Land Designated	1.2	Closed	Gabion walls have been provided and natural Vegetation has grown along slopes.	2
4	4	Dhalwas (132+700 - 133+100)	3309'18"N 75018'26"E	Non Designated		Closed	construction of New bridge and Viaduct has been completed. No further dumping done	3
5	5	Dhalwas-1 (133+350 - 133+400)	3309'30"N 75018'31"E	NHAI Acquired	0.98	Closed	Natural Vegetation has grown up alongslopes.	3
6	6	Dhalwas- II Near School (133+420 - 133+460)	3309'33"N 75018'32"E	NHAI Acquired	1.01	Closed		3
7	7	Dhalwas- Peerah- I (134+770 - 134+820)	33010'6"N 75018'20"E	Forest Land Designated	5.07	Closed	Site restored by Forest Department under CAMPA as informed.	
8	8	Dhalwas- Peerah- II	33010'10"N 75018'2"E	Forest Land Designated	7.55	Closed	Site restored by Forest Department under	4

		(135+300 - 135+350)					CAMPA as informed.	
9	9	Sawani- I (135+900 - 135+940)	33010'14''N 75017'52''E	NHAI Acquired	1.76	Closed	Site was earlier restored but the gabions provided along the nallah have been damaged due to recent floods. NHAI needs to restore the site/damages	4
10	10	Sawani- II (136+760 - 136+810)	33010'28''N 75018'11''E	NHAI Acquired	2.83	Closed	Natural vegetation has developed on the slopes and gabion provided.	5
11	11	Sawani -III Peerah Near Dam View Hotel (138+050 - 138+100)	33010'28''N 75018'23''E	Private Designated	1.89	Closed	Natural vegetation has developed on the slopes and gabion provided at bottom.	6
12	12	Near T-1, T- 2 Kunfer Nallah 139+297 - 139+319	330 10'52''N 75017'57''E	Tunnel Site	0.2	Closed	The slopes found stabilized by providing Jute matting. Gabion constructed along nallah in major portion and small damaged portion needs to be restored.	6
13	13	Chanderkote (141+200 - 141+320)	33012'23''N 75016'52''E	Private Designated	1.76	Closed	The sites seems to be stable with partial vegetation cover developed on slopes	8
14	14	Near 48 Bridge Chanderkote (143+360 - 143+380)	33012'25''N 75016'47''E	Non Designated		Closed		8
15	15	Near 48 Bridge Chanderkote (143+400 -	33012'27''N 75016'45''E	Non Designated		Closed		8

		143+420)						
16	16	Near 48 Bridge Chanderkote (143+720 - 143+740)	33012'27''N 75016'45''E	Non Designated		Closed		9
17	17	Near Jaswal Bridge (144+500 - 144+520)	330 12'53''N 750 16'20''E	Private Designated		Closed	Small duping site, the Slope stabilized and natural vegetation grown on slope.	10
18	18	Kanathi (Karol-I) Bridge 51 (Near Hotel KhanaKhazana) 144+950 - 144+970	330 13'5''N 750 16'18''E	Private Designated	0.48	Closed	Slope stabilized, Gabion wall provided along nallah.	11
19	19	Kanathi - Karol- II Near Kundi Nallah Bridge-53 145+440 - 145+500)	330 13'25''N 750 16'1''E	Private Designated	0.78	Closed	As reported earlier also, the natural vegetation has developed on slopes, Gabion walls exists for stabilizing slopes in major portion but needs to be provided in washed portion due to recent floods of about 150- meter length along river, Chenab.	12-13
20	20	Kanathi (145+520 - 145+620)	33013'27''N 750 15'56''E	Private Designated	1.76	Closed		
21	21	Kanathi (145+620 - 145+850)	330 13'12''N 750 16'4''E	Non Designated		Closed		
22	22	Ramban Near Kundi Nallah Bridge 53 (145+850 - 145+900)	33013'27''N 750 16'0''E	State Land		Closed		
23	23	Kanathi- Karol (Near Amar Punjabi Dhaba) 146+094 - 146+180)	33013'14''N 75015'51''E	State Land		Closed		14

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24	24	Opp. Horticulture Office Gate (146+200 - 146+230)	33013'21''N 75015'53''E	Non Designated		Closed	As reported earlier also, slope stabilized, Jute matting provided with Gabion walls, Natural vegetation developed on slopes. Gabions need to be provided in washed portion due to recent floods of about 50-meter length along river, Chenab.	15
25	25	Neera (Opp. PHE Water Filling Station) (147+225 - 147+525)	33013'44''N 75015'10''E	State Land		Closed	Cut and cover (semi tunnel) has been constructed and operational for vehicular movement.	16
26	26	Cafeteria Morh Ramban (Opp. Army Camp Maitra) (147+850 - 148+700)	33014'01''N 75014'51''E	State Land		Closed	Earlier Gabion walls along with Jute matting provided at site all along river Chenab but due to recent floods the dumped material found completely washed away and no more dumping is being done.	16
27	27	Kowbagh, Ramban	33013'10''N 75012'06''E	Forest Land Designated	1.55	Closed		

Ramban - Banihal Section

28	1	Seri-Chamba	33° 14'58" N 75° 13'33" E	State - Non-Designated		Closed	Gabions at bottom along river washed due to recent floods but the Slope is stabilized.	17
29	2	Seri - near Shiv Temple	33° 15'25" N 75° 12'16" E	State - Non-Designated		Closed	No dumped material at site.	
30	3	Seri -village	33° 14'58" N 75° 13'02" E	Private Land - Designated	2.16	Closed	Site restored, Natural vegetation developed on slopes.	18
31	4	Maroog I	33° 15'27" N 75° 11'45" E	Forest - Designated	0.14	Closed	Earlier, the Gabion walls & Jute Matting were provided for stabilizing of slope and Channelization of cross drain/nallah was also done but found washed/damaged due to recent floods/land sliding. Restoration of damaged portion needs to be done.	18
32	5	Maroog II (Near T-2)	33° 15'47" N 75° 11'29" E	Forest - Designated	2.15	Closed	Slopes stabilized but Channelization work of cross drain/nallah done earlier found washed due to recent floods. Restoration of damaged portion needs to be done.	19
33	6	Maroog- III	33° 15'17" N 75° 17'06" E	Forest - Designated		Closed	Slope stabilized, Natural vegetation developed.	19
34	7	Battery Cheshma	33° 16'48" N 75° 10'48" E	Forest - Designated	0.18	Closed	Slope stabilized, Natural vegetation developed	20

35	8	Anokhe Fall	33° 16'49" N 75° 10'43" E	Forest - Designated	0.3	Closed	Site developed earlier completely washed due to flash floods. Site required to be restored by plantation of soil binding species.	20
36	9	Digdole	33° 17'22" N 75° 10'40" E	Forest - Designated		Operatio nal	Dumping of tunnel muck is being done at the site. As informed, 60 kanals of land acquired for dumping of tunnel muck. NH needs to provide proper protection through its contractors.	21
37	10	Digdole - I	33° 17'45" N 75° 10'38" E	Forest - Designated	4.7	Operatio nal	As informed, additional Forest land acquired for dumping of tunnel muck in realigned section. Gabions walls constructed at toe and at intermediate portion in parts. NH needs to completely protect the dumping site and to properly channelize the nallah after completion of work.	21-22
38	11	Digdole - II	33° 17'45" N 75° 10'52" E	Forest - Designated	1.1	Operatio nal		
39	12	Digdole - III	33° 18'27" N 75° 10'52" E	Forest - Designated	1.4	Closed	Slope stabilized and Natural vegetation developed on slope.	23
40	13	Panthiyal	33° 19'18" N 75° 11'49" E	Forest - Designated	0.26	Closed	Toe of the slope have been protected by providing Gabion wall and natural vegetation have also occurred on	23

41	14	Moumpassi	33° 19'18" N 75° 11'49" E	Private/State Designated	0.47	Closed	slope. Change in alignment and Viaducts under construction at the site. The toe protection need to be done by NH on completion of Via duct work.	24
42	15	Ramsoo	33° 20'43" N 75° 11'13" E	Private Land - Designated	2.13	Closed	Slope Stabilized and vegetation developed on slope. Gabion walls & Jute Matting have been provided for stabilizing the site.	24-25
43	16 & 17, 1 8	Gangroo Ramsoo	33° 20'45" N 75° 10'56" E	Private Land - Designated			Gabion walls & Jute Matting have been provided for stabilizing the site. Natural vegetation has also grown at the site. Cross drainage/Nallah also channelized.	
44	19	Hingni	33° 21'15" N 75° 10'19" E	State + Private + Forest - Designated	1.3	Closed	Gabion wall provided. Change in alignment and Viaducts under construction at the site. This dumping also the part of road realignment.	26
45	20	Kishtwari Pathar	33° 22'02" N 75° 11'16" E	Forest		Closed	Gabion walls & Jute Matting have been provided for stabilizing the site.	26
46	21 & 22	21 & 22 Sherbibi- Shalgadi Nallah	33° 12'22" N 75° 12'2" E	Private Land - Designated	9.4	Closed	Gabion walls & Jute Matting have been	27

							provided for stabilizing the site. Natural vegetation has also grown on the site.	
47	23 & 24	23 & 24 Chamalwas I	33° 23'20" N 75° 12'7" E	Private Land - Designated	0.15	Closed	Gabion walls have been provided for stabilizing the site.	28
							Site stabilized. Natural vegetation grown at site along Bisleri Nallah.	28
48	25	Rattanwas I	33° 24'23" N 75° 11'54" E	Private Land - Designated	2.3	Closed	Gabion walls & Jute Matting have been provided for stabilizing the site. Channelization of cross drainage/nallah done.	29
49	26	Rattanwas II	33° 24'23" N 75° 12'4" E	Private Land - Designated				
50	27	Rattanwas III	33° 25'23" N 75° 12'17" E	Private Land - Designated	0.93	Closed	Gabion walls & Jute Matting have been provided for stabilizing the site. Natural vegetation has also grown on the site.	30
51	28	Kharpora Banihal	33° 25'23" N 75° 12'17" E	Private		Closed	Gabion walls have been provided for stabilizing the site. Natural vegetation has also grown on the site.	31
52	29	Banihal I & II	33° 25'46" N 75° 12'15" E	Private Land - Designated	2.5	Closed	Gabion walls & Jute Matting have been provided for stabilizing the site. Natural vegetation has also grown on the site.	31

Besides above NGT sites, other old and new muck dumping sites were also inspected and the observations made are submitted as under:

MDS no.	Name of Site / Village	Site GPS Coordinates submitted to NGT	Landfill- Designated / Non- Designated (Forest / Rev. Pvt.)	Area (in Hectares)	Status (Closed / Operational)	Restoration Work	Restoration status with Photographs as on page. no.
Nashri - Banihal section							
1	Nashri Nashri-Batote Road		Forest Land		Closed	Slope has been stabilized by providing Gabion & Planation done	
2	Nashri				Closed	Slope protection done and natural vegetation developed.	
4	Dalwas		Forest Land Designated		Closed	Natural Vegetation has grown along slopes.	
24	Sei-Ramban	33.245864 75.21675			Closed	Gabion provided, Jute matting done.	
26	Adhwa-Marog	33.257184 75.196843			Closed	Slope stablized, Natural Vegetation has grown up along slopes.	
	Near South Portal of Tunnel at Khooni Nallah	33.31256, 75.18953		41053.910 Sq M	Operational	Tunnel muck is being dumped and No protection work found done needs to be provide protection. (Photographs enclosed)	32

39	Ramsu Near SDM office	33.338679 75.191835			Closed	Slopes found stabilized and natural vegetation developed on slopes.
42	Ramsu	33.335791 75.194482			Closed	Natural vegetation has developed on the slopes and gabion provided.
43	Hingni-I	33.347826 75.177918			Closed	gabion provided at bottom.
45	Hingni-II	33.351318 75.178498			Closed	Realignment, Viaduct under construction
48	Dolegam	33.368234 75.188967			Closed	Gabion wall provided, Jute matting provided and vegetation cover developed on slopes.
49	Sherbibi	33.375435 75.197807			Closed	Gabion wall and jute matting provided.
51	Sherbibi near Chinar Tree	33.378886 75.200364			Closed	Gabion wall provided along Nallah.
55	Chamalbass	33.392662 75.198453			Closed	Gabion walls exists for stabilizing slopes, jute matting done.

Annexure-I**PHOTOGRAPHS OF DUMPING FROM
NASHRI TO RAMBAN****NGT Site No. 1****The site is stabilized and closed.**

NGT Site No. 2



JKPCC Ramban
MDS-05 Site No. 2
04.02.2026 14:49
33.14058, 75.30327
48R3+354, Sanā Village, 182143

The site is stabilized and closed.

NGT Site No. 3



JKPCC Ramban
MDS-06 Site No. 3
04.02.2026 14:44
33.15124, 75.30614
48X4+X6H, Chevani-Nashid Tuni, Sarga, Ramban, 182143

The site is stabilized and closed.

NGT Site No. 4



JKPCC Ramban
MDS-07 Site No - 4
04.02.2026 14:42
33.15155, 75.30619
NH 244A, Gharhuta, 182143

Bridge and divider constructed and site closed.

NGT Site No 5-6



JKPCC Ramban
MDS-08 Site No - 5-6
04.02.2026 14:36
33.16817, 75.30560
NH 244A, Karmeel, 182148

The site is stabilized and closed.



JKPCC Ramban
MDS-10 Site No - 8
04.02.2026 14:20
33.17095, 75.29800
57CW+6XV, Peerah, 182148

The site is stabilized and closed.

NGT Site No. 9



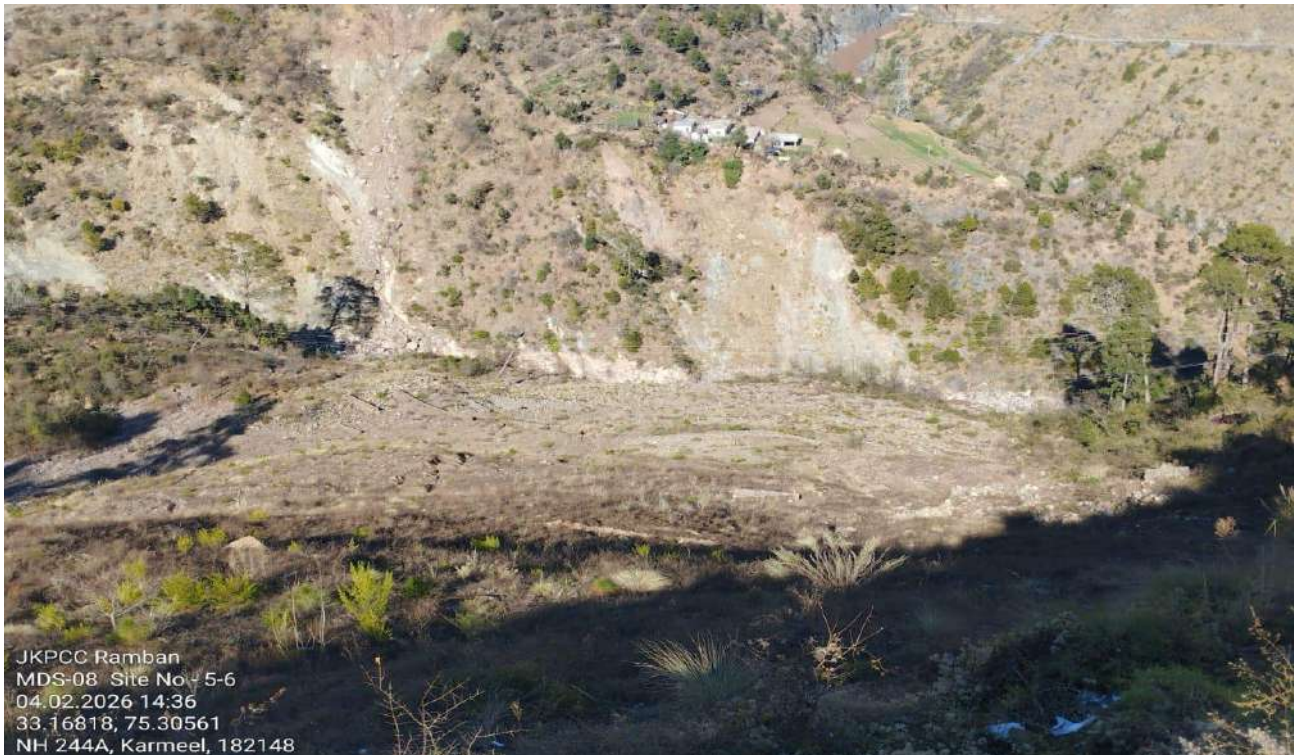
JKPCC Ramban
MDS-11 Site No - 9
04.02.2026 14:25
33.16960, 75.29824
57CW+6XV, Peerah, 182148

Needs to provide gabions / protection along nallah in washed away stretch.

NGT Site No. 10



Slope stabilized and closed.



NGT Site No. 11



The Site is stabilized and closed.

NGT Site No. 12



JKPCC Ramban
MDS-14 Site No. 12
04.02.2026 14:13
33.18153, 75.29917
58J2+P59, NH 44, Chanderkote, 182148



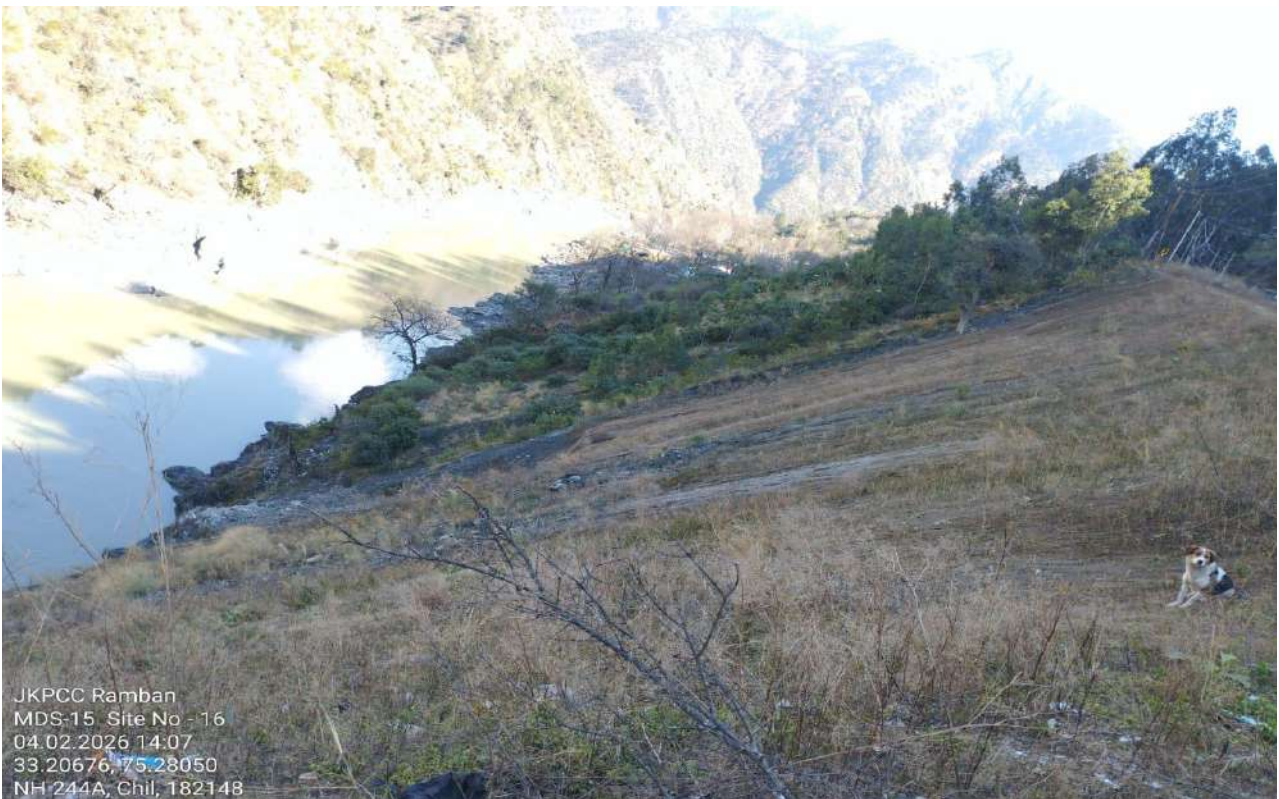
Slope found stabilized and gabion wall constructed along nallah in major portion needs to be extended up to bridge.



JKPCC Ramban
 MDS-15 Site No - 13-16
 04.02.2026 14:02
 33.20724, 75.27977
 NH 244A, Tangerang, 182148



JKPCC Ramban
 MDS-15 Site No - 14
 04.02.2026 14:03
 33.20724, 75.27977
 NH 244A, Tangerang, 182148





JKPCC Ramban
MDS-16
03.02.2026 12:01
33.21369, 75.27166
677C+6RR, Karol Rd, NH44, Ramban, 182148



JKPCC Ramban
MDS-16
03.02.2026 12:01
33.21369, 75.27166
677C+6RR, Karol Rd, NH44, Ramban, 182148

NGT site 17
The Site is stabilized and closed



(Site 19-23)

NGT Site No. 19-23







NGT site 19-23

Gabion walls needs to be provided in 200 m length along River Chenab in washed portion and both sides of Kundi Karol nallah on downstream of bridge needs to be protected.

NGT Site No. 24 - 25**NGT site 24 - 25**

Gabion walls needs to be provided in 50 m length along River Chenab in washed portion.

NGT Site No. 26

Cut and Cover (Semi Tunnel has been constructed and operational for vehicular movement and site is closed.

NGT Site 27

Earlier dumped material completely washed due to recent floods and no dumping is being done.

PHOTOGRAPHS OF DUMPING FROM RAMBAN TO BANIHAL SECTION

NGT Site No.1



Gabion at bottom washed away due to recent floods but slope is stabilized and closed.

NGT Site No.3

The site is stabilized and closed.

NGT Site No.4

The gabion walls and channelization of cross drain/nallah washed / damaged due to recent floods/land sliding. Closed.

NGT Site No.5



The gabion walls and channelization of cross drain/nallah washed / damaged due to recent floods/land sliding. Closed.

NGT Site No. 6



The site is stabilized and closed.

NGT Site No. 7



The site is stabilized and closed.

NGT Site No. 8



Site developed earlier completely washed due to flash floods. Nallah protection works needs to be done.

NGT Site No. 9



Site is operational needs to provide protection as dumping progresses.

NGT Site No. 10-11





Site is operational needs to provide protection as dumping progresses and to properly channelize the nallah after completion of work.

NGT Site No. 12



The site stabilized and closed.

NGT Site No. 13



The site stabilized and closed.



The toe production work needs to be done on completion of viaduct work.

NGT Site No. 15



The site stabilized and closed.

NGT Site No. 16-23



The site stabilized and closed.

NGT Site No. 17-18



The site stabilized and closed.

NGT Site No. 19



JKPCC Ramban
MDS-46 Site - 19
03.02.2026 16:41
33.35398, 75.17202
NH 244A, Chak Narwah, 182146

The site stabilized and closed.

NGT Site No. 20



JKPCC Ramban
MDS-47 Site - 20
03.02.2026 16:48
33.36749, 75.18814
NH 244A, Dolegam, 182146

The site stabilized and closed.

NGT Site No. 21



JKPCC Ramban
MDS-50 Site 21
03/02/2026 16:54
33.37875, 75.20045
NH 244A, Dolegam, 182146

The site stabilized and closed.



JKPCC Ramban
MDS-48 Site Nil
03/02/2026 16:51
33.36819, 75.18891
NH 244A, Dolegam, 182146



NGT Site No. 23



The site stabilized and closed.

NGT Site No. 24



JKPCC Ramban
MDS-54 Site - 24
03.02.2026 17:03
33.38935, 75.20156
96Q3+W2X, Kralchihal, 182146

The site stabilized and closed.

NGT Site No. 25-26



JKPCC Ramban
MDS-56 Site - 25-26
03.02.2026 17:08
33.40737, 75.19931
148-ratanbass banihal, Banihal, 182146

NGT Site No. 25-26



JKPCC Ramban
MDS 56 Site - 25 26
03.02.2026 17:08
33.40730, 75.19983
148-rafanbass banihal, Banihal, 182146

The site stabilized and channelization of nallah/ drainage done. Site closed.

NGT Site No. 27



JKPCC Ramban
MDS 57 Site - 27
03.02.2026 17:13
33.42287, 75.20438
C6C4+V8H, Kharpora, Banihal, 182146

The site stabilized and closed.

NGT Site No. 28



NGT Site No. 29



The site stabilized and closed.

Rajesh Kumar

From: Rajesh Kumar
Sent: Tuesday, April 7, 2026 8:13 PM
To: 'swarnkishore07@gmail.com'
Cc: udhampur@nic.in; info@cpppl.org; cs-jandk@nic.in; membersecy.pcb@jk.gov.in; sspudh@jkpolice.gov.in; ssp Ramban@jkpolice.gov.in; dcr Ramban-jk@nic.in; secy-road@nic.in; gammon@gammonindia.com; forest-jk@nic.in; contactus@hccindia.com; Yash Kapoor
Subject: RE: Advance Service in the matter of Amresh Singh vs. Union of India & Ors., E.A. No.23/2024 - National Green Tribunal, New Delhi

Dear Sir,

Please find attached the Affidavit on behalf of Respondent No.2/NHAI, being filed in the subject matter. The same can be accessed from the Dropbox link given below-

<https://www.dropbox.com/scl/fi/xhmbu70xo5rqbkkr7xmur/Affidavit-by-NHAI-07.04.2026.pdf?rlkey=ij2xbsfy77m7opug7ovpa739h&dl=0>

Kindly accept the same as advance service.

Best Regards,

Rajesh | Executive Assistant



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SOLICITORS AND ADVOCATES

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International Arbitration
2022 Guide

RECOMMENDED BY



From: Rajesh Kumar <rajesh@singhania.in>
Sent: Thursday, January 30, 2025 5:14 PM
To: swarnkishore07@gmail.com
Cc: Madhu Sweta <madhu@singhania.in>; Yash Kapoor <yash@singhania.in>